

Item-19

M.A. 2666/2003

O.A. 564/2003

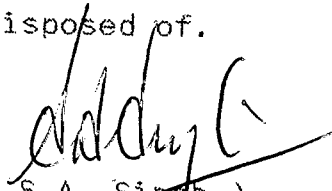
3.2.2004


Present: Shri KBS Rajan, counsel for the applicant

Shri Y.S. Chauhan, proxy for Shri M.M. Sudan,
counsel for respondents

M.A. 2666/2003

The sole request made is to extend the time to comply with the directions of this Tribunal. Allowed as prayed. It is directed that the directions of this Tribunal in case of there being no stay granted by any court, should be complied within two months. M.A. is disposed of.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman.

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